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Alleged Evasion of Customs Duty

3943. SHRI SANDIPAN BHAGWAN THORAT:

SHRI RAJNATH SONKAR SHASTRI:

SHRI JEEWAN SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government are aware of the alleged evasion of customs duty upto Rs. 100 crores as reported in the 'Hindu' (Delhi edition) of February 21, 1992;
 - (b) if so, the facts of the case;
- (c) the outcome of the investigations, if any, made into this case;
- (d) the stage at which the matter stands at present;
- (e) the details of other such cases which came to the notice of the Government during the last six months; and
- (f) the preventive measures taken to check recurrence of such cases in future?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (RAMESHWAR THAKUR): (a) to (e). Directorate of Revenue Intelligence is investigating the alleged large scale misuse fo the Duty Exemption Entitlement Certificate Scheme through the land Customs Station, Tikonia on the Indo-Nepal Border by some firms as reported in the 'Hindu' dated 21st February, 1992. Further investigations are still in progress.

(f) The field formations have been suitably alerted.

Purchase of Woollen Blankets by DGS&D

ter of COMMERCE be pleased to state:

- (a) the number if beankets for whic orders were placed with Khadi & Villag Industries Commission (KVIC) during 1990 91 and 19991-92 by DGS&D;
- (b) the number of blankets received s far and the rates paid for them;
- (c) the percentage of rebate and the total rebate paid to KVIC;
- (d) the agencies which supplied the blankets and the quantity supplied by ear agency.
- (e) whether rebate is sanctioned at paid only if the blankets are producted in t Khadi & Village Industries Sector;
- (f) whether before release of rebate KVIC, the Government ascertained that t blankets were produced in the Khadi & \ lage Industries Sector, if so, the deta thereof;
- (g) whether the Government are awa that these blankets were purchased by 1 supplying agencies from the Mills sect and
- (h) if so, the investigations made in t regard and the outcome thereof?

THE DEPUTY MINISTER IN T MINISTRY OF COMMERCE (SHRI S, MAN KHURSHEED): (a) and (b). Direc ate General of supplies and Disposals I placed orders for following number of wolen blankets with Khadi & Village Industricommission (KVIC):—

1990-91	-	90,546 Nos.
1991-92	-	5,31,315 N os.

3944. SHRI RAM NAIK: Will the Minis-

Out of this the following number of b

kets have so far been supplied:-

1990-91 - 56,146 Nos.

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1991-92 - 3,68,488 Nos.

The rates paid for the blankets varied from Rs. 170 to Rs. 375 depending on the quality.

- (d) As per given in the enclosed statement.
- (c), (e) and (f). Government releases the Rebate for Cotton Khadi, Woollen Khadi, Polyvastra and silk. The rebate is released in quarterly instalments to KVIC which is meant for all the above categories of cloth. Thus, it is not possible to relate the release of quarterly rebate to specific orders of supply. Utilisation certificates are obtained from KVIC after the end of the financial year to ensure

that the funds were utilized by KVIC for the purpose for which they were released. Moreover, the Annual Accounts of KVIC are audited and the final Annual Accounts and Audited Report of KVIC are place on the table of both the Houses of Parliament, every year.

Government sanctioned Rs. 24.00 crores as rebate to KVIC during the year 1990-91. The same amount of Rs. 24.00 crores has been sanctioned for the year 1991-92 also. Government has allowed a rebate of 10% on woollen blankets in both the years.

(g) and (h). No, Sir. A complaint, however, has recently been received by Department of SSI and ARI. Ministry of Industry that Blankets were purchased by the supplying agencies from the mills sector. This has been referred to KVIC for comments.

STATEMENT

S. No	Name of firm (supplying agencies of KVIC)	Qty. Supplied
1.	M/s National Khadi Wool Wing. Production Coop. Industrial Society Ltd., Panipat.	10,900 N os.
2.	M/s Bharti Khadi Gramyog Mandal, Panipat.	8,983 N os.
3.	M/s U. P. Khadi & Village Industies Board Blanket Fy. Muzafarnagar.	2,503 Nos.
4.	M/s U. P. Khadi Gramudyog Board, Nazibabad.	1,485 Nos.
5.	M/s Khadi Gramudyog S. S. Ltd. Majra, Dehradun	2,67, 036 Nos.
6.	M/s S. K. NUS Ltd. Dalanwals, Dehradun	76,335 Nos.
7.	M/s Pushap Khadi Gramudyog Panipat	5,000 Nos
8.	M/s Kabri Khadi Gramudyog, Karnal	2,000 Nos.
9.	M/s Khadi Gramudyog Samiti, Karnal	7,000 N os
10.	M/s S. P. Memorial Gramudyog Society, Dehradun.	43, 392 Nos.